

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1513
TO BE ANSWERED ON 08th DECEMBER, 2015

RATION FOR SOCIAL WELFARE BOARDS

1513. SHRI KODIKUNNIL SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government provides ration permits to institutions run under the Social Welfare Boards of State Governments;
- (b) if so, details of such institutions availing the facility of ration subsidy, State/UT-wise;
- (c) the quantum of ration subsidy being given to such institutions;
- (d) whether the Government of Kerala has submitted proposal seeking ration subsidy for the institutions run with the permission of Orphanage Control Board; and
- (e) if so, the details and the status thereof?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): The Department does not provide ration permits to any institutions. It allocates foodgrains to the State Governments/Union Territory Administrations under Welfare Institutions and SC/ST/OBC Hostels Schemes at highly subsidized rates for further allocation to various such institutions identified by the concerned State Governments/Union Territory Administrations. During the year 2014-15, GOI allocated 4.16 tons of foodgrains under these schemes. During current year i.e. 2015-16, the GOI has so far allocated 2.99 tons of foodgrains under these schemes.

(d): No Madam.

(e): Does not arise in view of (d) above.